

12.17 hrs.

## FOOD CORPORATION (AMENDMENT) BILL, 1981

THE MINISTER OF AGRICULTURE AND RURAL DEVELOPMENT AND CIVIL SUPPLIES (RAO BIRENDRA SINGH): I beg to move for leave to withdraw a Bill further to amend the Food Corporation Act, 1964.

MR. SPEAKER: The question is:

"That leave be granted to withdraw a Bill further to amend the Food Corporations Act, 1964."

*The motion was adopted.*

RAO BIRENDRA SINGH: I withdraw the Bill.

12.18 hrs.

## FOOD CORPORATION (AMENDMENT) BILL,\* 1982

THE MINISTER OF AGRICULTURE AND RURAL DEVELOPMENT AND CIVIL SUPPLIES (RAO BIRENDRA SINGH): I beg to move for leave to introduce a Bill further to amend the Food Corporation Act, 1964.

MR. SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Food Corporations Act, 1964."

*The motion was adopted.*

RAO BIRENDRA SINGH: I introduce the Bill.

## TRADE UNIONS (AMENDMENT) BILL\*

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR (SHRI DHARMAVIR): On behalf of Shri Bhagwat Jha Azad, I beg to move for leave to introduce a Bill further to amend the Trade Unions Act, 1926.

MR. SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Trade Unions Act, 1926."

*The motion was adopted.*

SHRI DHARMAVIR: I introduce the Bill.

## LAND ACQUISITION (AMENDMENT) BILL\*

THE MINISTER OF AGRICULTURE AND RURAL DEVELOPMENT AND CIVIL SUPPLIES (RAO BIRENDRA SINGH): I beg to move for leave to introduce a Bill further to amend the Land Acquisition Act, 1894.

MR. SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Land Acquisition Act, 1894."

*The motion was adopted.*

RAO BIRENDRA SINGH: I introduce the Bill.